

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

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
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA) SR No.4614/230/HDB/2017
NAME OF THE COMPANY	Invensys Development Centre India Pvt Ltd
NAME OF THE TRANSFEROR	Invensys Development Centre India Pvt Ltd
NAME OF THE TRANSFEREE	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B. Raju for V.S. Raju for Applicant	Advocate	Vbraju1@gmail.com 9849120947	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Mr. V.B. Raju on behalf of V.S. Raju, learned counsel for the petitioner.

Post the Case on 15.12.2017.



Member (Technical)



Member (Judicial)